

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HIGH COURT OF ANDHRA PRADESH - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2019 - NOTIFIED.

ROC.NO.498/2019-B.SPL.

NOTIFICATION NO.440-B.SPL:

DATED:17.06.2019.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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The High Court of Andhra Pradesh, hereby notifies **14 (fourteen)** vacancies in the cadre of District Judges (Entry Level) under 65% quota to be filled by promotion from the cadre of Civil Judges (Senior Division) for the year 2019.


REGISTRAR GENERAL 17/6
High Court Andhra Pradesh,
Amaravati.